

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

ITEM No. 407  
IB/538/ND/2021

**IN THE MATTER OF:**

Union Bank Of India	...	Applicant
Versus		
Sh. Sanjay Lamba	...	Respondent

**Order under Section 95(1).**

**Order delivered on 26.09.2022**

**Coram:**

**MR. DHARMINDER SINGH**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Arguments heard. Order reserved.

Synopsis, if any, not more than three pages be filed within three days.

Mr. Sanjay Malhotra, AGM of the Bank stands discharged.

-sd-

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

MUKESH

-sd-

**DHARMINDER SINGH**  
**MEMBER (JUDICIAL)**